## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH (CIRCUIT AT PORT BLAIR)

No.M.A.351/00270/2017 (O.A.77/AN/2011)

Date of order: 05.04.2017

Coram : Hon'ble Mr. A.K. Patnaik, Judicial Member Hon'ble Mrs. Minnie Mathew, Administrative Member

B. Ishwar Lal & Ors.

Vs.

Union of India & Ors. (M/o Home Affairs)

For the applicant

: Ms. S. Ganguly, counsel

For the respondents

: Mr. V.D.S. Balan, counsel

## ORDER

## Mr. A.K. Patnaik, Judicial Member

This M.A. has been filed by the applicants of O.A.No.77/AN/2011 to bring on record the orders dated 19th January, 2017 passed by Hon'ble High Court of Calcutta at Port Blair in WPCT. No.254 of 2016 and WPCT No.283 of 2016 and for fixing a date of hearing of the CPC.No.09 of 2014 arising out of O.A.No.77/AN/2011 accordingly.

- 2. We have heard Ms. S. Ganguly, ld. counsel for the applicants and Mr. V.D.S. Balan, ld. counsel for the respondents.
- 3. In view of the orders passed by Hon'ble High Court of Calcutta at Port Blair as mentioned above, this M.A. is allowed.
- 4. List the CPC in the next circuit at Port Blair. Mr. Balan has submitted some documents after giving copy of the same to Ms. Ganguly, which may be kept on record.

(Minnie Mathew) Administrative Member

(A.K. Patnaik) Judicial Member